NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 135/16	TP 66/17	Hearing	433(e)/ 433(f)	Nestor Infotech Solutions Pvt. Ltd., Vs IIHT Cloud Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Krishna-S. vyaga. Ramakanthra. 9945328070.	Petitioner	reef.

Counsel for petitioner is present. As seen from the record, Registry of Hon'ble High Court of raised an objection and petitioner has not complied those objections.

Counsel requested time for complying the objections.

List it on 17.04.2017.

MEMBER (J)

MEMBER (T)